

Kerala Government pending with the Union Government regarding the construction of tourist lodges, hotels and yatri niwas;

(b) the reasons for delay in giving clearance to these project; and

(c) the financial assistance provided to Kerala during 1991-1992 and project for 1992-1193 in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). No proposal construction of Hotels and yatri Niwas were identified for central financial assistance during 1991-92. However, three scheme, namely . island resort at Pathiramanal, Tounst Huts as Veli and water side amenity at Ochira were kept pending as they could not be sanctioned during the year for want of complete poroject proposals.

(c) Financial assistance is extended to the State Governments on the basis of specific proposals received from them, dependent upon availability of funds, their merits and inter-se peronities For the year 1991-92, Rs. 305. 49 lakh have been sanctioned for tourism project in Kerala . For the year 1992-93, financial assistance will on the basis of parameters outlined above.

#### **Losses by N. F. D. C.**

6132. SHRIMATI VASUNDHARA RAJE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the National Film Development Corporation has been running into losses;

(b) if so, since when;

(c) the reasons for the losses, and

(d) the steps taken to improve the working of N. F. D. C. ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRIJA VYAS):

(a) No, Sir.

(b) and (d). Do not arise.

#### **Bansagar Project**

6133. SHRI JAGAT VIR SINGH DRONA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether according to a tripartite inter-state Bansagar Project agreement of 1973, storage capacity of Bansagar reservoirs was fixed as 4 MAF and whether the benefits and cost was to be shared by Madhya Pradesh and Uttar Pradesh and Bihar in the ratio of 2:1:1;

(b) whether the Union Government have cleared the Bansagar inter-State project;

(c) if not, the reasons thereof, and

(d) the time by which it is likely to be cleared and the details of funds allotted?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir

(b) The Planning Commission has given investment clearance to Bansagar Inter-State Project in 1978 at an estimated cost of Rs. 91.3 crores.

(c) and (d). Do not arise.

[Translation]

#### **Solar Energy In Bihar**

6134. SHRI LALIT ORAON:  
SHRI RAMDEW RAM:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government have formulated any scheme for generation of solar energy in Bihar; and

(b) if so, the number of villages included in this scheme, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) The Government have been implementing scheme for harnessing

Solar Energy through Solar Photovoltaic route and through Solar Thermal route. In the first case Solar Energy is converted into electricity using Solar Photovoltaic cells and in the second case Solar energy is converted into heat energy for variety of application. These programmes are being implemented all over the country including the State of Bihar through State Nodal Agencies.

(b) The list of system installed in the State of Bihar is given statement I and II.

#### STATEMENT-I

*District-wise number of Solar Thermal Systems Installed in the State of Bihar upto December, 31. 1991.*

##### *A. Solar Water Heating Systems*

S. No.	District	No. of Systems
1	2	3
1.	Patna	16
2.	Ranchi	13
3.	Sasaram	1
4.	Chawasa	6
5.	Hazaribag	11
6.	Sitamarhi	1
7.	Hazaripur	2
8.	Munger	2
9.	Jahanabad	1
10	Khagaria	2
11	Nalanda	1

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S No	District	No of Systems
1	2	3
12	GAya	3
13	Jamshedpur	4
14	Darbhanga	1

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**B Solar Cookers**

366 number of Solar Cookers have been sold to individuals in the State of Bihar so far

## STATEMENT II

District-wise Installation of Solar Photovoltaic Systems I in Bihar State upto December 31, 1991

S.No.	Name of the District	SPV Systems			CLS	Light for AECs	CTV
		SLS	WPS				
1	2	3	4	5	6	7	
1.	Jamshedpur	77	-	-	-	-	
2.	Singhbhum	100	-	-	-	-	
3.	Saharasa	15	2	-	-	-	
4.	Hazaribagh	20	2	-	-	-	
5.	Ranchi	17	6	1	15	1	
6.	Nalanda	12	6	-	-	-	
7	Samastipur	-	2	-	-	-	
8.	Dumke	12	3	-	-	-	
9.	Gumla	-	1	-	48	-	
10.	Jahanabad	-	1	-	-	-	
11.	Patna	10	3	-	-	-	

S.No.	Name of the District	SPV Systems							CTV
		SLS	3	4	5	6	7	WPS	
1	2	3	4	5	6	7			
12.	Gonda	-	1	-	-	-	-	-	
13	Musaffarpur	-	1	-	-	-	-	-	
14	Gaya	21	-	1	-	-	-	-	
15	Monghyr	10	-	-	-	-	-	-	
16	Chapra	10	-	-	-	-	-	-	
17.	Deoghar	10	-	-	-	-	-	-	
18	Dhanbad	12	-	-	-	-	-	-	
19.	Giridih	15	-	-	-	-	-	-	
20.	West Champaran	10	-	-	-	-	-	-	

S.No.	Name of the District	SPV Systems		CLS	Light for AECs	CTV
		SLS	WPS			
1	2	3	4	5	6	7
21.	Begu Sarai	-	-	-	60	-
22.	Madhubani	-	-	-	25	-

SLS = Street Lighting System  
 WPS = Water Pumping Systems  
 CLS = Community Lighting Systems  
 AEC = Adult Education Centre  
 CTV = Community Television